

Tourism in Darjeeling (West Bengal)

8242. SHRI SATYAGOPAL MISRA: Will the Minister of TOURISM be pleased to state:

(a) the steps taken by Union Government to promote tourism in Darjeeling, West Bengal during the Seventh Plan period; and

(b) the steps proposed to be taken to develop tourism in the said area during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) During the Seventh Five Year Plan, the Central Department of Tourism have sanctioned the construction of a Yatri Niwas at Darjeeling. In addition, a Special Central Assistance of Rs. 5.35 crores was allocated by the Planning Commission for tourism development projects under the Darjeeling Gorkha Hill Council Plan.

(b) During the year 1990-91, a Food Craft Institute at Darjeeling is proposed to be set up.

Demands of Bank Employees

8243. SHRI SUBEDAR: Will the Minister of FINANCE be pleased to state:

(a) whether the bank staff went on a day's strike recently paralysing the working of the banks in the country;

(b) if so, the demands of the bank staff; and

(c) the action taken to meet their demands?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) to (c). A sec-

tion of bank employees belonging to a minority union in the industry reportedly struck work on 25.4.1990 in support of their demands, which inter alia, are review of the recently concluded Vth Bipartite Settlement, introduction of pension, increase in the quantum of housing loan, formation of a tripartite committee to finalise policy on computerisation. No action is called for on the demands of the union as the banks, managements have signed the settlement only recently i.e. on 10th April, 1989 with union representing the majority of the employees.

T. V. Relay Centres/Towers in Garhwal, U.P.

8244. SHRI C. M. NEGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of TV relay centres/towers set up in Garhwal districts of U.P. during last three years and to be set up in 1990-91 district-wise and the names of locations; and

(b) the steps contemplated to expand Doordarshan network in Garhwal districts including setting up of a T.V. tower at Kherakhal in Khirshu block of Pauri Garhwal, U.P.?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Whereas five very low power TV transmitters/Transposers have been set up in Garhwal division of Uttar Pradesh during the last three years, one more transposers is under implementation at Mussoorie in Dehradun district of Garhwal region, as a spill over scheme of the Seventh Plan. Besides, Doordarshan's annual plan for 1990-91 also includes establishment of a number of additional TV transmitters, the locations of which depend upon inter-se priority for extension of TV service to uncov-

ered parts of the country.

(b) Whereas there is no approved scheme at present to set up a TV transmitter at Kherakhal in Pauri Garhwal district of Uttar Pradesh, it is the endeavour of the Government to provide TV service in uncovered parts of the country as expeditiously as possible, dependent upon availability of adequate resources for this purpose.

Development of Tourism in Gujarat

8245. SHRI BALVANT MANVAR:
SHRI SHANKERSINH
VAGHELA:
SHRI N. J. RATHVA:
SHRI SHANTILAL PU-
RUSHOTTAM DAS
PATEL:
SHRI HARIN PATHAK:

Will the Minister of TOURISM be pleased to state:

(a) whether Government of Gujarat had submitted any scheme to Union government to tap the tourism potentiality in the State in view of domestic and foreign tourists visiting Gujarat in view of attractions of archaeological monuments, handicrafts, arts and exquisite wildlife etc;

(b) whether Government of Gujarat has also sent any other plan to Government to tap the tourism potentiality in the State in view of domestic and foreign tourists visiting Gujarat in view of attractions of archaeological monuments, handicrafts, arts and exquisite wildlife etc;

(c) if so, the details of pending schemes/plans of Gujarat Government to attract more tourists in State for Central approval.

(d) whether Union Government propose to provide more central assistance for the development and to promote tourism to the

State Government during 1990-91; and

(e) if so, the details thereof and the action being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c). Yes, Sir, The Government of Gujarat had submitted number of proposals for Central Financial assistance for construction of Yatri Niwases, tourist complexes, motels, picnic spots, etc.

(d) and (e). The development and promotion of tourism in the States is primarily the responsibility of the State Government. However, the Central Department of Tourism extends financial assistance for strengthening of tourists infrastructure on the basis of specific proposals received from the State Governments. Such proposals are considered on their merits, inter-se-priorities and availability of funds.

Cases pending in courts of Delhi

8246. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether a fresh survey to find out the pending court cases in Delhi lower courts Session and district courts and the High Court has been conducted;

(b) if so, the details of pending civil and criminal cases in each court till 31 December, 1989 court-wise.

(c) whether Government propose to review the existing system with a view to facilitate quick disposal of court cases; and

(d) if so, the details of the proposed action in this regard?